

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/ 4836 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury,  
Principal Judge,  
Family Court-I,  
Kamrup(M), Guwahati.

Dated Guwahati, the <sup>16</sup> December, 2020.

Sub:- **Casual Leave.**

Ref:- Your letter No. FCG.1/20/PJ/375/2020 dtd. 14.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.12.2020 & 19.12.2020, has been granted.

The Principal Judge, Family Court-II, Kamrup(M), Guwahati and in her absence the Principal Judge, Family Court-III, Kamrup(M), Guwahati shall be in charge of your Court and office in your absence.

Yours faithfully,

Sdt

**JT. REGISTRAR (VIGILANCE)**

4839  
Memo NO.HC.VII-104/2001/ 4837 - /A, dated 16.12.2020.

Copy to:

1. The Principal Judge, Family Court-II, Kamrup(M), Guwahati.
2. The Principal Judge, Family Court-III, Kamrup(M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Pdt